# [जॉर्ज फन<sup>्</sup>न्डीज]

के परित्रारों को जो पैसा दिया जाता चाहिए ग्रीर श्रञ्धात मे जो लोग घ'यल हुए, उन कोगों को जो पैसा दिया जाना चाहिए, वह देने का काम ठीक समय पर किया जएगा...(स्यबद्यान)

Statement by

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY); That is a good decision.

श्री सुरेन्द्रजीत तिह सहलुवाशिया : क्रभी जैसा कि शारिफ साहब ने बताया कि इंडियन एयरलाइंस की एयर वस ए-3:0 की बंगलीर दुर्घटना में जो लोग मरे हैं, उनके किसी रिफ्तेदार को नौकरी दी जाएगी भी क्या रेलवे मंत्रालय के पास भी उक्त दर्घटना के लिए इस प्रकार का कोई पराव विचाराधीन है?

श्री जाँशं फर्नान्डीज: ऐसा कोई प्रस्ताव नहीं है।

श्री "हना प्र पाँडेय: प्रस्ताव तो कर दिया है सदस्य महोदय ने...(ब्यवधान)

श्री जॉर्ज फर्ना डोज: हमारे शमने . ऐसा कोई प्रस्ताव नहीं है...सदस्य महोदम ने भी केवल सवाल किया है। प्रस्ताव करते के कुछ नियम होत हैं। ऐक्षा कोई प्रप्ताव नहीं है।

श्रीस्र म्द्रजीतसिंह ब्रह्नु विषा: यह मेरा प्रस्ताव है श्रापको . . (व्यवधान)

श्री जोजं फर्नान्डीजः वह मेंने सुन लिया, पर ऐसा कोई प्रस्ताव हमारे सामने नहीं है।

श्राध्यक्ष जी, कुछ माननीय सदायों ने यह भी इन किया कि अलग-अलग जातल ने नवे में किस प्रकार और कैसे प्राचात होते हे...(न्यक्शन)

ें <mark>जी क</mark>वित्र बर्मा: प्राइमाफे ने रीजन स्थाथ, कोई न को नी ग्रंदात्र अपको हुन्ना होगा...

श्री जॉर्ज फर्नान्डीज: कोई श्रंदाज नहीं है। मुख्य भी जानकारी मेरे हाथ में होती तो सदन के सामने न रखता तो कहां रखता? जैसे ही रिपोर्ट का जाएगी, तो सदन को बताऊमा।

Minister

श्रव जहां तक हर जोन ५२ दितना ध्रपंघात हुम्रा, यह बात यहः पर छेड़ी **।**ई है कि क्षाउँय सेंद्रल रेलवे में अपवातों का श्रनुपात बढ़ता गया है, ऐसा माननीय सदस्य ने श्राक्षेप किया ।

On the South Central Railway, there were 40 accidents in the current year as against 45 during last year. Therefore, to conclude that on the South-Central Railway, there are a very large number of accidents and it is heading the statistical table of accidents would not be very correct, because the statistics in my possession state the contrary.

ग्रंत में श्रध्यक्ष जी, सदस्यों का ग्राभारी ह कि सइ प्रश्न पर जो भी भुद्दे बहस में उठाए गए हैं उन पर यह बहस छिड़ी है। ग्रभी रेल बजट पर बहस होनी है सदन में और यही निवेदन करना चाहंगा कि इस मुद्दे पर, इस मसले पर कुछ ठौस बहस जरूर हो जाए ताकि कर्मचारियों के प्रशिक्षण से लेकर रेलों के ऐक्सीडेंटस तक के बारे में उनको सचेत करने के बारे मे कुछ कार्यवाही करना जरुरी है, मैं मानता हूं कि जरूरी है। इसीलिए उन्हें सचेत करने से लेकर रेलवे इंजन, रोलिंग स्टाक ग्रादि सारी चीजों में जो स्धार की भावश्यकता है उस पर सदन में कुछ ठीस सुझाव ग्राए ग्रीर सदन जो सुझाव देगा उस पर अमल करने के लिए. सारी जिम्मेंदारियों के बावजद उन पर कायवाही करेंगे

### STATEMENT BY MINISTER

### **Revision of Tarif for Telecommunication** Services

THE MINISTER OF STEEL AND **ADDITIONAL** MINES WITH CHARGE OF THE MINISTRY OF

LAW AND JUSTICE (SHRI DINESH GOSWAMI): Mr. Vice- Chairman, Sir, on behalf of my colleague Shri K. P. Unnikrishnan, Minister for Surface Transport and Communications I rise to make the following statement: —

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- 2. The Honourbale Members are aware that Telecom services from a basic infrastructure and the Government is committed to its faster development and better accessibility, providing connectivity and improvement in the quality of services., It is also the policy of the Government to extend the telecommunciations into the rural sector so that the remote villages are brought into the main stream of national life. The emphasis will be on a balanced development including rural sector and efficiency in the services.
- 3. Telecommunication services capital intensive. However, owing to constraint of resources and priorities of other competing demands, the telecom sector has not been able to adequately fund its expansion programmes. At the same time, investments in telecom fetch additional resources, which an, in. turn, be plough ed back to accelerate development. Given the right impetus, the telecom sector could grow into a selfsufficient service. Also, there are certain anomalies in the tariffs—which I will presently mention—which need to be rectified. Keeping these factors in view, I propose to the make following modifications in the existing tariff structure as a measure of rationalisation,-

#### A. Charges for metered calls

Presently, the charges for metered calls are as under: —

Upto 275 calls—Free.

276 to 2,000 calls—80 paise per call.

2001 to 5,000 calls—Re. 1 per call.

Over 5,000 calls—Rs. 1.25 per call.

The above tariff structure is somewhat irrational. Those who use the telephones most have to pay relatively higher tariffs. The existing tariff structure also results in more telephones being cornered by a person just to save on call charges. To rectify these defects, it is proposed to make the call charges Re. 1.10 per call, for calls in excess of 1,000, including free calls. For calls upto 1000, including free calls, the existing rate of 80 ps. will continue.

# B. Rates for operator assisted trunk calls—national and international

Presently, there are two systems of trunk calls viz., Subscriber Direct Dialong (STD & ISD) Facility and Operated assisted calls. Operator assisted calls involve the handling of a call by a number of operators before it matures. The trunk lines are also held up for a longer time than in the case of directly dialled calls. Hence, the cost to the Department of an operator assisted trunk call is much higher than that of a subscriber dialled call. However, the tariffs for booked trunk calls are less than the revenue for STD calls of standard duration. It is, therefore, proposed to revise the prescirbed trunk call rates to levels which broadly correspond to STD revenue for a call of equal duration. The details are contained in Statement-I. (See below).

#### C. Telephone rentals and free calls

Another anomalous situation now obtaining is that in several cases the value of free calls is far in excess of the rentals payable. This is untenable. The alternatives are to keep the number of free calls unchanged and increased the rentals correspondingly or to reduce the number of free calls, in which case the increase in the rentals will not be so steep. I propose to adopt the latter and reduce the number of free calls to 150 for a bio-monthly period and to modify the rentals so as not to be less than the value of the free calls. At the same

[Shri Dinesh Goswami] time, I am glad to inform the House that for small exchanges of less than 100 lines each on measured rate system, the rental is now proposed to be reduced from Rs. 125 to 100. The concession will largely benefit the rural sector. A Table showing the existing and the revised rentals/free calls is placed at Statement-II. (See below).

#### D. Telex rentals and calls charges

#### (i) Rentals

The present system of telex rentals is not quite satisfactory. The rentals are related to the distance of the subscriber the main telex exchange. Accordingly, they vary from Rs. 1500 per annum to about Rs. 20,000 if the distance exceeds 20 kms. Such wide disparities are totally unjustified. There have been several complaints from telex users about this irrational feature. To rectify this, the revised tariff structure provides uniform rate of rental for all telex subscribers located within the local area, irrespective of the distance from the Exchange. The new rates will be as under;

#### Telex Exchange capacity Rental

Less than 300	Rs.	1500	per	annnm.
301 1000	Rs.	2000	per	annum,
1001-5000	Rs.	2500	per	annnm.
Above 5000	Rs.	3000	ner :	annum.

## (ii) Telex Call charges

The present rate of telex call charges is Re. 1 per unit, which was fixed in 1976 when the telephone call rate was 30 paise. A rate of Rs. 3 would be now justified. However, in order to encourage telex usage, a uniform rate of Rs. 2 is now proposed.

#### E. Time and zone metering

I propose to introduce the concept of time and zone metering for local

calls. A major advantage of this (feature will be a relief on the telephone exchanges which are already congested. The introduction of revised sariff in this respect would depend on the availability of necessary equipment and how soon the same can be provided. My Department is examining these aspects with a view to enable introduction of this system as early as possible.

- 4. No some good news I am happy to announce the following concessions in telecom tariffs for a variety of [Users:—
  - (i) With a view to encourage the use of telephones in the rural sector, the call charges will be reduced by 50 per cent in respect of Long Distance Public Telephones (LDPTs) located in rural area. This will be valid for a period of 3 years.
  - (ii) The reduction in rentals from Rs. 125 to Rs. 100 of exchanges less than 100 lines will benefit the rural sector.
  - (iii) The rate of Rs. 1.10 per telephone call involves a substantial concession for those who make more than 5,000 calls bi-monthly.
- (iv) Rationalisation of telex rentals is another major concession to those who are located far off from the Telex exchanges.
- (v) In addition, I propose a 25 per cent concession in the telephone rentals for the following categories.
  - (a) Institutional (non-residential) telephones in all recognised educational institutes like schools, colleges, Universities etc., and non-commercial research organisations.
  - (b) Upto 2 telephones (non-residential) in recognised institutions like Homes for the Aged, In firm, Spastics, Handicapped, Deaf-dumbmute persons, Orphanages

and Voluntary organisations working for tribal welfare.

Statement

(vi) As an encouragement to the Press and News agencies like PTI, UNI a 50 per cent concession in the rentals for leased circuits used for data transmission/fascimile by News agencies and newspapers for propagation of news. This will not extend to circuits hired for transmission of commercial data to commercial institutions like Banks etc., or video text/news-scan services, etc.

5. I do hope that the Honourable members will appreciate the measures proposed for rationalisation of tariffs and the concessions that have now been proposed. I assure this House that the Telecom Sector will continue to work for improvement in the quality of services and customer satisfaction and extension of service to the remote corners of the country.

Statement-I The existing and revised rates for Operator Assisted Trunk Calls

#### (a) National

Distance Slab (Kms)	Existing Trunk Tariff Proposed Tariff (3 minutes) (3 minutes)		
Upto 20	Rs. 2	Rs. 2	
>20-50	Rs. 4	Rs. 5	
>50- 100	Rs. 8	Rs. 15	
>100200	Rs. 16	Rs. 25	
> 200-500	Rs. 27	Rsl 45	
>500-1000	Rs. 36	Rs. 55	
Above 1000	Rs. 45	Rs. 75	
(b) International	**(One Minute)	**(One Minute)	
I (a) Neighbouring SAARC countries (b) Other Neighbouring Countries II Countries in Africa, Europe, Gulf, Asia and	Rs. 20 25 Rs. 45	Rs. 26 Rs. Rs. 30 Rs. 50	
III All Countries in American Continents and other places in Western Hemisphere .	Rs. 55	Rs. 60	

<sup>\*\*</sup>Minimum 3 minutes.

Statement-II

Statement showing the existing RentallFree Calls and as now revised (MR)

Exchange Systems	As now exists Rentals	ing Free	As now proposed	
	10111111	Calls -	Rental	Frees Call
	(Bi-month)			
	1	n No.		In No.
	Rs. 125	275	Rs. 100	150
100 and above but below 1000 lines	Rs. 140	275	(Rs. 150	150)
1000 & above but below 10000 lines .	Rs. 160	275	(Rs. 200	150)
10000 & above but below $30000 lines$ .	Rs. 200	275	(Rs. 200	150)
30000 & above but below 1 lakh lines .	Rs. 250	275	Rs. 250	150
1 lakh & above but below 3 lakh lines .	Rs. 300	275	(Rs. 330	150
	Rs. 330	275	(Rs. 330	150)

THE VICE-CHAIRMAN (DR. G. VIJYA MOHAN REDDY): You can give the salient features.

PROF. CHANDRESH P. THAKUR (Bihar): Give us the highlights.

SHRI DINESH GOSWAMI: You want the highlights. One of the highlights is that there has been a change in the charges for metered calls. At present free calls upto 275 are allowed on a bi-monthly basis and the charges are:

Upto 275 calls Free
From 276 to 2000 calls 80 paise per cal 1
From 2001 to 5000 calls Re. 1 per call
Above 5000 calls Rs. 1.25 per call

Now the situation is that those who utilise phones more tend to corner more telephones in order to bring their calls to the minimum limit. Therefore, now it has been revised as:

Upto 1000 call, with free calls 80 paise upto 150 per call Above 1000 One slab of Rs. 1.10 per call.

There has been some revision of trunk call charges which is given in Annexure I to the statement, by which we have brought at par the trunk calls with the STD calls be cause now the STD calls cost more.

There has been some corresponding revision of traiff for international trunk calls.

So far as rental-free calls are concerned, there were seven slabs earlier. Now we have brought them down to five with the minimum slab being reduced from Rs. 125 to Rs. 109 and the maximum slab has been kept at the same rate of Rs. 330. But the slabs have been rationalised. Now there will be slabs of 100, 150, 200, 250 are 330.

So far as telex rentals are concerned, there was an irrationality in

the sense than those who used to utilise telex had to pay Rs. 1500 per annum upto 5 kilometres and incidental charge was calculated at Rs. 450 per kilometre beyond the radius, of 5 kilometre with the result that some of the subscribers within a radius of five kilometres had to pay only Rs. 1,500 per annum but those who are located at, say, 20 kilometres, had to pay Rs. 18,300. This, we felt was not rational and now we have, more or less, rationalized it in that if the Telex Exchange capacity is less than 300, the rental will be Rs. 1,500. Then, 301 to 1,000 it will be Rs. 2,000; 1,001 to 5,000 it will be Rs. 2,500 and above 5,000 it will be Rs. 3,000. Therefore, a, person who had to pay Rs. 18.300 earlier, because of some irrationality in the structure of telex rental rates, will have to pay an amount which is more rational.

Statement

So far as telex call charges are concerned, from Re. 1 per unit the rate has now been increased to His. 2, and corresponding increases will be made taking into consideration the distance involved.

Now there are some concessions given in telephone rentals. A concession of 50 per cent is given to long distance public telephones, particularly to help' the rural areas. Concessions are given recognized educational institutions like universities, research institutes, colleges and student's hostels. Concessions are also given to institutions like Homes for the Aged, Infirm, Spastics, Handicapped, Deaf-dumb-mute persons, Orphanages and voluntary organizations working for tribal welfare, etc., recognized by the State Government up to a maximum of two telephones each.

A concession of 50 per cent is given in the rentals for leased circuits to news agencies such as' FIT, UNI, Samachar Bharati and newspapers for data transmission/fasoimile for the propagation of news, etc., as' may be prescribed from time to time.

Now, Sir, these are the main features of this statement which I am making on behalf of mv colleague, Unnikrishnan.

**SANTOSH SHRI BAGRODIA** (Rajasthan); Mr. Vice-Chairman, Sir, I will begin with a request to the honourable Minister that because he does not belong to this particular Ministry if he is not able to reply to all the questions properly, may I expect replies to them from the Department in due course? Sir, I am not going into the merits of the charges being increased because I know that for capital intensive services like telecommunications he may have to increase the charges. I would not question that for another reason also, that is, if we are able to get thal services, because I am more concerned with the services. I know that my other friends will question him about the charges and so I leave it at that.

At the moment I am on; the services. On the 14th March in the reply of the honourable Minister of Communications to Unstarred Question No. 170, details of excess billing for the different years have been mentioned. It statistically proves that about one per cent of the bills have been questioned about excess billing. I am not concerned with this one or two per cent, but the question is, why should there be even a single excess bill? Because, the amount involved may be much more in totality though the number of bills may be less. In the same reply the Minister has mentioned some remedial measures taken by the Government. Remedial measure (c) says:

"The facility of detailed billing of STD/ISD calls) free of cost has been allowed to subscribers, wherever existing exchange facilities permit this."

I would like to inform the honourable Minister that specially in the city

of Calcutta, as the honourable Minister! himself has agreed, telephone communication is deteriorating instead of improving, and this facility

is not at all available there. <sup>dp</sup>-MTtem No. (d)—I am not going into the details—simply says:

"Facility of fortnightly meter reading."

I can say that this meter-reading fortnightly is not being given even to the MPs regularly. It comes after two months, three months, four months, six months. Then it becomes useless. The charges are being charged in the Bill, all right. But the service is not being rendered.

Then item No. (e), sub-clause (2)

"Prioviision off automatic switchover day and night telex."

Probably it is happening because I really do not know whether it happens or not. How do you create confidence in the minds of the subscribers that it really happens, especially in a place like Calcutta where the operators or the telephone staff are least concerned about what is happening to the communication system? You dial 199, you dial 197, you dial 180, 186, you dial emergency calls, nothing is received, and if they are received, they are not replied properly.

Sub-clause (4) says:

"Routine testing of subscribers' meters."

All right. I am not questioning. I am not doubting the integrity of the telephone staff. Again how do you convince the subscribers that it is being checked regularly? Therefore, I suggest: Like the electricity meters can you not have meters at the premises where the telephones are installed? If it technically not

possible, I have a second suggestion: Can you make it possible for the subscriber to monitor the meter himself by placing it at a suitable place at,' the telephone exchange itself? It is a question of credility, Sir, and -A I believe the hon. Minister will like • to ensure that the credibility of this Department must increase, and then only the subscribers will be satisfied.

Now, coming to the statement which he has made today, again it is a question of service about the telex especially in Calcutta. In certain cases now it has to compete with the FAX service which is very little available so far. But again telex in Calcutta is hardly operating. There is no maintenance at all. I wish he v could do something about it or at least see how we can ensure that the services are given regularly and timely.

There is no mention of the FAX service. Do you have that intention to introduce the FAX service in a bigger way in our country?

Thank you, Sir.

श्री मोहम्मद खलील्र रहमान (ग्रान्ध्र प्रदेश) : जनाब वाइस-चेयरमैन साहब, मिनिस्टर साहब ने जो स्टेटपेंट पेश किया है उससे मालुम होता है कि अब तक 275 फी काल्स थीं, इन फी काल्स को घटाकर 150 काल्स दो महीने के लिए कर दी गई हैं। इस तरह से दो दिन में सिर्फ 5 काल्स की बात पड़ती है। मैं समझता हं कि 275 काल्स जो पहले थीं वही की काल्स रख दी जायें तो बहुत हद तक बेहतर रहेगा । वरना इससे बहुत बडा बार पडेगा। एक तरफ तो टैरिफ की कीमत बढ़ा दो गई है ग्रीर एक हजार से ज्यादा काल्स हो जायें तो एक रुपया दस पैसे होंगे। दूसरी तरफ जो फी काल्स थीं उनकी घटाकर 275 से 150 कर दिया गया है । इसलिए मैं मिनिस्टर साहब से देखास्त करूंगा कि की काल्स की बढाने के ताल्लक से गौर करें।

दूसरी बात यह है कि खास तीर से रूरल एरियाज में जो टेलीफोन एक्सचेंज लगाये गये हैं, ये दो किस्म के टेलीफोन एक्सचेंत्र हैं। एक तो मैनुग्रल टेर्लाफोन एक्सचेंज हैं भीर दूसरे भाटोमेटिक टेलीफोन एक्सचें न हैं। मुझे यह कहते हुए इंतिहाई श्रफसोस होता है कि रूरल एरियाज में जितने भी टेलीफोन एक्सचेंत्र हैं वे काम नहीं करते हैं। सबस्काइबर टेलीफोन तो लगा लेते हैं ग्रीर जिस मकसद के लिए टेलीफोन लगाया जाता है वह मकसद पूरा नहीं होता है क्योंकि टेलीफोन काम नहीं करता है। कई दफा टेलीफोन ग्रयोरिटीण के सामने शिकायत भी की गई है, फिर भी कुछ नहीं होता है। खासतीर से एम०पीज० की इंफारमल मुशावर्ती मीटिंग में भी शिकायत की गई वहां पर भी यह बात उठाई गई। हिमेशा वायदा किया जाता है मगर इसके बावजूद इसकी तरफ तवज्जह नहीं दी जाती है। मैं मिनिस्टर साहब से दरख्वास्त करुंगा कि रूरल एरियाज में जो टेलीफोन लगाये गये हैं उन टेलोफोनों को ऐसे बेहतर बनायें ताकि वह मुग्रस्सर ग्रंदाज में काम कर सकें ग्रीर उनकी कार कारदगी बहै।

तीसरो बात मैं यह कहना चाहूंगा कि ७२ल एरियाज में जो पल्लिक काल टेलीफोन हैं उनको वहां के पोस्ट श्राफिस में रखा जाता है। लेकिन जब रात में बाहर से कोई टेलीफोन ग्राता है तो पोस्ट मास्टर नहीं उठता ग्रीर जिसके लिये ट्रंक काल ग्राता है उससे उसकी बात नहीं कराई जाती। इसलिये इस बात का खास ख्याल रखा जाय कि जो पब्लिक काल टेलीफोन रूरल एरियाज में ब्लाक ग्रीर मंडल सतह पर रखे गये हैं उनके लिये खास इंतजाम करें। इन चंद तजाबीज के साथ ग्रापने मुझे जो कहने का जो वक्त दिया है इसके लिये में ग्रापका गुकराजार हूं।

†[شری محمد خلیل الرحمان (آنهرا پردیس): جاباب وائس چیرمین صاحب - منستر صاحب نے جو استیتمنت یہمی کیا ہے - اس سے معلوم ہوتا ہے کہ اب نک ٥ > ٢ فرى كالين تهين - أن فرى كالس كو كهناكر ا كالس دو مهيانے ليليّے كردى در هيں - س طرح در دن مهن پانچ کالس کی بات پوتی ہے - میں سحجهتا هوں که ٥ > ٢ كالس جو پہلے تهيں ولا هي توی کالس رئهدی جائیں تو بہت حد تک بہتر رہے گا - رزنہ اس سے بہے ۔ بوا بہار ہوے کا - ایک طرب تو تیوف کی قیمت بوها دی گئی ھیں اور لیک ہزار نے زیادہ کالس هو جائين تو ايک روپيه دارسپي ھولگے دوسری طرف جو فری کالس تہیں انکو گھٹاکر ٥ > ٢ سے ١٥٠ کو دياكيا هـ - اسلك مين منستر صاحب سے درخواست کرونکا که فری کالس بوشانے کے متعلق فور کریں ۔

درسوی بات یه هے که خاص طور سے روزا ایرها میں جو تیلیفوی ایکسچے ہفتے لگائے گئے ھیں - یه دو قسم کے تیلیفوں ایکسچیفج ھیں اور درسرے آڈومیٹک تھلایفوں ایکسچیفج ھیں ، مجھے یه کهتے ھوئے انتہائی افسوس ھوتا هے که روزل ایریاز میں جتنے بھی تھلیفوں ایکسچیفج ھیں وہ کام نہیں کرتے ھیں - سمکواڈر جس مقصد کے لیگے تیلیفوں نکایا جس مقصد کے لیگے تیلیفوں نکایا جاتا هے - وہ مقصد پرا نہیں ھوتا ھے - کیونکه تھلیفوں کام نہیں کرتا

یے - کگی دفعہ انہورائیو کے ساملے شکایت بھی کی گئی ہے - پھر بھی کچھہ نہیں ہوتا ہے - خاس طور سے ایک چھو ۔ کی انفازمل مشاورتی میٹنگ میں بھی اس تعلق سے شکایت کی گئی - وہاں پر بھی یہ بات انہائی گئی - ھمیشہ وهدہ کیا جاتا ہے - مگر اسکے بارچود اسکی طرف توجیہ نہیں دبی جاتی ہے - مگر اسکے بارچود اسکی میں منسقر صاحب سے درخواست کورنکا کہ دردل ایریاز میں جو ٹھلھنوں کو کرونکا کہ دردل ایریاز میں جو ٹھلھنوں کو ایسے بہتو باائیں تاکہ رہ موثر انداز ایسے بہتو باائیں تاکہ رہ موثر انداز میں کورسے میں کام ور سکیں اور انکی کارکودگی

تهسوی بات میں یہ کہنا جاھراتا کہ روول ایریاز میں جو پہلک تیلیدوں میں روال ایریاز میں جو پہلک تیلیدوں میں رکا جاتا ہے لیکھن جب زات میں باھر سے کرئی تیلیدوں آتا ہے اور جس کیلئے ترنک کل آتا ہے اس سے کوئی بات نہیں کرائی جاتی۔ اس سے کوئی بات نہیں کرائی جاتی۔ اس سے کوئی بات کا خاص خیال رکھا جائے کہ جو پہلک کال تیلیدوں جائے کہ جو پہلک کال تیلیدوں ملکل میں بلاک اور ملکل سطح پر رکھے گئے ھیا، انکے لئے سطح پر رکھے گئے ھیا، انکے لئے خواریز کے ساتھ آپ نے جو مجھے خیاریز کے ساتھ آپ نے جو مجھے کہا جو وقت دیا ہے۔ اس جائے لئے کہا جو وقت دیا ہے۔ اسکے لئے کہا کہا گا گہا گروں ۔

SHRI KAPIL VERMA (Uttar Pradesh): It is most distressing that a big burden has been put on telephone subscribers who are already suffering because of the total breakdown of services in several parts of the country. Only yesterday there was a highly inflationary Budget presented and prices of diesel, petrol, cigarettes and so many other things hiked. The other day the Railway freight and fare were hiked. Now comes another burden.

The first thing is that the charge per call has been increased to Rs. 1.10 and the number of free calls has been reduced. I have gone through the Statement. It looks that there is a significant shift in the policy of the Department. Earlier they were depending on borrowings for meeting the deficit. Now they have decided to tax the subscribers. My point is if the services are good, then subscribers may not hesitate to pay a little more, but the whole difficulty is that the services are awful and going down every day.

Now, I would seek clarifications from the hon. Minister, What is the total extra revenue which the Government will be getting from the revised tariff and what is the total amount from the internal resources of the Department of Telecommunications, which he is going to raise through various proposals which have been presented today? How much is the deficit and to what extent will the present traiff raise will meet the deficit? How much relief has he given to the rural areas as my friend opposite has just now pointed out? Whatever relief you give in the rural areas is welcome, but the point is whether the telephone services are properly functioning there or not. It is clear the services are not functioning properly. So, whatever relief announcements you make remain in most of the areas.

Now, the rationale that you have given for revision, of rates today is

that you want to undertake an expansion programme and improve the quality of the services. These are the two reasons that you have given. But you have not outlined the expansion programme. What is your expansion programme? As far as improvement in services is concerned, probably you are zero at the moment. I have been using telephone for the last 40 years. My friends have talked about Calcutta and other places, but in the city of Lucknow, which is the poiti-cal| heart of India, there is a virtual breakdown of services. You never get 197 or 198 or 199. You will be interested in knowing something funny when Mr. Bir Bahadur Singh became Minister Communications, I telephoned 197. Firstly, I did not get 197. Somehow I got the Supervisor and asked what was the telephone number of Mr. Bir Bahadur Singh. They said "We have an old directory. We do not know his number because your Communications Minister changes every day. We can give you the; number of Mr. Arjun Singh". This is exactly what is happening today. I will not go into details because this is not a debate but a time only for questions and clarifications but the main difficulty is that we get inflated bills. This is the main source of worry and most of the subscribers in Lucknow are getting inflated bills. As a Member of Parliament in Delhi also I am getting inflated bills running into thousands of rupees. Not only in Lucknow people are getting inflated bills but at many other important centres. This is our main source of worry. We are not getting money from blackmarketeers. We don't get money from the criminals or anything of that kind. We depend on our salaries or we depend on the profession which we have. As an honest Minister, Mr. Dinesh Goswami knows how difficult it is to make both ends meet at a costly place like Delhi. How can a Member of Parliament pay thousands of rupees on the telephone even though the telephone is locked? Something is al-

ways going wrong. When I telephoned from the Lobby to my place to tell my servant something, I never got that number for a long time and when I got my number, some cross talk was going on. It is a well-known fact that linesmen in collusion with their own senior staff, give a lot of free calls and even Trunk calls to businessmen and they charge for them form other subscribers. This has not only been happening in Lucknow but in, Delhi and so many other places. The first thing the Minister must do is to check the inflated calls because even Members of Parliament, a number of them have told me, that they are getting very inflated bills. In Lucknow my telephone which I have got as a Rajya Sabha member was out of order for about li months. So many times I complained but nobody bothered and somehow I got it transferred to some other Exchange but the inflated Bills continued) to come even when the telephone remained locked. I hope the Minister would look into it. I would like to know what measures he is taking to solve this problem. Then, suddenly under today's traiff for 1000 calls you fix a certain rate. I will not go into the details but this Annexure-II you may see. What is the rationale in fixing this? What is the rationale behind the rates for trunk calls? For the manually operated one, you have brought the charge to the STD level. But the charts given, the facts and figures given show a sudden jump and there is no rationale behind it. Sir, I will not take more of your time. The Minister has talked about metering for local calls in his statement. What are the main features or advantages it will have for users?

At the end, I would like to know from the Minister, what measures he is taking to ensure better services to the subscribers because he has cited "improvement of services" as the main reason for increasing the tariff. In fact, the services have come down very, very much both in rural and [Shri Kapil Verma]

urban areas, everywhere and all over the country. This must be corrected.

# [The Vice-Chairman (Shri Mirza Irshadbaig) in the Chair.]

The main thing I want to know from the Minister is what measures he is taking to improve the services and to check the inflated bills. Thank you.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Honourable Members, the time is very short; please take only one minute for putting clarifications.

श्री रामधन्त्र विकास (उत्तर प्रदेश) : हाउस कव कव तक चलेगा ?

उपसन्नाध्यक्ष (श्री मीर्जा इर्गावबेग) : काज तो डिवट कम्बनूड करन। है। 8 बजे तक शायद चल सकता है।

डा॰ रत्नाकर पांख्येय (उत्तर प्रदेश) : ग्रापका भाषण होगा विकलजी।

माननीय उपसभाडयक्ष जी, हमारे विधि मंत्रीं जी ने दूससंचार मंत्रालय के मंत्रो को की भनुपस्थिति में उनकी भोर से माननीय श्री दिनेश गोस्वामी जो ने जो वक्तव्य संचार मंत्रालय के दूरसंचार के टैरिफ के बारे में रखा है उसमें कल इनके बजट में जो सबसे बड़ा श्राक्रमण हुन्ना उपभोक्ताओं पर वह प्रत्यक्ष सदन के सामने है। कल ही टेलीवियन पर दिल्ली दूरसंचार का कार्यक्रम का रहा बा तब मुझे इस बात का बोध नहीं था कि द्याज सेंदन में भी रखा जायेगा। बड़ी तेजी के साथ धनराशि उपभोक्तामों से वसूलने का भयत्न भ्रापने किया है वे चाहे टेलाफोन के हों, चाहे ट्रेंककाल के हों, चाहे टेलेक्स के हों चाहे और किसी माध्यम के हों। (काएक भापने ऐसं। धनराशि काल के लए, ट्रंककाल के लिए टेलेक्स के लिए हा दो है। ये सब साधन प्रनिवार्य रूप । जनजीवन से जुड़े हुए हैं भीर उन पर ो टैक्स बढ़ा है उसमें जनजीवन ध्रुक्ध

है। ग्रापने दूरवर्ती गांवों को राष्ट्र की मुख्य घारा में शामिल करने के लिए यह किया है। माननीय सदस्यों ने कहा कि सविसेंग ग्राप ठीक देते नहीं हैं गांर में कहना चाहता हूं कि सविसेंग की हालत यह है कि टेलीफोन का जलूस निकालकर शहरों में लीग बूमते हैं। एक तो फोन की घंटी बजती रहती है, कोई उठाता नहीं या बजती ही नहीं है... (समय की घंटी)

उपतक्षाध्यक (श्री मीर्जा इशविषेग): यह घंटा भं। बज रही है।

हा० रत्नीकर पोण्डेय: इस घंटी को मैं सम्मान करता हूं। मैं कपनी बात पर का रहा हूं। कुछ लोगों ने बहुत विस्तार से पूछा और मैं काम की ही। बातें पूछ रहा हूं।

उपसमाज्यक (श्री मीर्का इमारिकेंग): भ्रापने गीछे भी भाषण करने हैं।

डा० रत्नाकर पाण्डेय: मैं हा रहा हं। तो ग्रापने काल पर या श्रन्य चीजों पर प्रभार डाले हैं। ग्रामीण झेलों में क्या स्थिति है। मैं भापकी टेर्लाफोन एडवाइजरी कमेटी का मेम्बर भ्रपने जिला कमिश्तरो बनारस में हूं। गांवों में कोई टेल फोन लगवाने के लिए तैयार नहीं होता है। तैयार किया जाता है ब्रादिसयों को कि टेलीफोन लगा लो। जो भ्रापके वहां के अधिकारी है वे बहिते हैं कि शायद इतने टेलं फोन दिलवायें तो में एक्सचेंज चालू करूंगा । ऐसी स्थिति में क्या टेक्स लगाने के साथ ग्रामीण क्षेत्रों में टेर्जिल फोन विकास के लिए कोई ऐसा माध्यम या कार्यक्रम प्रापने प्रपनाया है, कोई योजना ग्रापके पास हैं जिससे गांवों में टेर्न कोन का जाल बिष्ट सके क्योंकि भाज के गांव की मानसिकता टेर्लाफोन बाली नहीं है। टेली विजन भी ग्रभी धीरे धीरे वहां पहुंच रहा है, रेडियो वार्ला मानस्किता तो है। तो उस मानस्किता को विकस्ति करने के लिए भापकी सरकार क्या कर रही है। इमारे बनारस का मैं जानता हु कि वहां के टेलीफ़ोन एक्सचेंज को इलेक्ट्रान निक बनाने का प्रस्ताव आपके पास पड़ा

हुभा है श्रीर श्रभी तक न भवन बन पा रहा है न उसमें इसेक्ट्रानिक एक्सचेंज सेट करने की व्यवस्था हो रही है। माननीय उपसभाहयक्ष जी, भाषके माहयम से मंत्री महोदय को मैं बताना चनहता हुं कि पिछली सरकार ने एशिया का सबसे बड़ा टेलीफ़ोन एक्सचेंज केन्द्र न्तर प्रदेश के मनकापुर में खोला है। इलेक्ट्रानिक एक्सचेंज इतना प्रोडक्शन करने वाला एशिया में कोई नहीं है, वह हमारी मरकार ने किया है। भापकी सरकार टैक्स तो लगा रही है सेकिन सर्विसेज बैटर देने के लिए क्या कर रही है कि गांवों में टेलीफ़ोन लग भीर जिनके नाम पर भाप टैक्स बढ़ा रहे हैं उनके लिए क्या प्रापके पासं प्लान है और क्या क्यूचर प्रोग्राम है यह मैं जानना चाहता हं।

SHRI SUNIL BASU: RAY(west Bengal): My reaction to this statement is this

While the rental for the rechanges belw 100 lines has been reduced rental for all the other increased and the free calls have remaned the same for all the exchange . now the rationale behind this schme is not understood so I think the honourble minister must explain this also it applies to this long distanve tariff rates also be cause the rationale behind the in crease is not clear . one thing that I want to point out to the honourble minister is lar my view of the higher tariffs for all the means of commum cation whether it is road transport or rail transport air transport telecommunication system which are all going up I feel that this will cause great hardhips to the common people beacuause nowadays it is not only the supper class people or the top businessmen or the rich people who use the telphne system but it is also the middle class people and the poorer people who use this communication system so I thing that more benfits should be afforded to them

The next point that I want to make is tis How is the department

or how is th eGovernment going to improve the tephone servives? I am asking this question because most of the telephone exhange are generally inporative. They do not have the technical arrangements annrorate suitable for this peiod. The switch for this period which department making from one type to calbes to another type of calbel is also causing great hardhips to gthe industries to the factory which manufacture cables so these point of telecommunication cables, so tese points are also to be clarified ow the department is going to expand its satellite service stystem or the micro way system for better and speedier communication is also to be clarified this also has to be started by the honorable minister I thing theire is scope for further arevision in the rates for te benfit of the common people and I request the honorbable minister to do it that will help the common people apperedate the bude and also the endevour the telecommunication system this is all that I have to submit

श्री सुरेन्द्रजीत सिंह श्रह्लुवालिया (बिहार): उपमभाष्ट्रयक्ष जी, जब कोई काम करे, तो उसे कीमत पूरी मिलनी बहिए, पर जब काम ही अध्छा न हो धौर कीमत मांगता हो, तो बड़ा ही अफ़ड़ोस होता है।

मुबह से टेलीफ्रोन पर बैटिए प्रौर कहीं का भी नम्बर लगाइये, तो जसमें टेन्ड जवाब प्राता है कि लाइनें व्यस्त है, कुछ देर बाद ट्राई करें थौर नहीं तो कई बार ऐसा जवाब आ जाता है—मैंने कई सज्जनों को अपना टेलीफ्रोन नम्बर दिया और वह कहते हैं कि टेप बजता है कि यह नम्बर एज्जिस्ट नहीं करता है। यह पता नहीं लगता कि कौन नम्बर एज्जिस्ट करता है और कौन नम्बर एज्जिस्ट नहीं करता है। यह समझ में नहीं आता और इसमें बड़ा कनप्यूजन हो गता है। कई बार एयरपोर्ट आप कान्टेक्ट करिए तो पता लगता है कि नम्बर एजिस्ट नहीं करता, कृपया 197 नम्बर से पछिए और

[थी स्टेन्डजीत िष्ठ प्रहसुवःस्यि ] 197 नम्बर लगाते रहिए, कोई जठाता ही नहीं है।

statement by

उपसभाहयक्ष महोदय, मैं भापके भाष्ट्रयम से भाननीय मनी जी से पछूंगा कि यह जो हम लोगों ने टैरिफ़ में इन्क्रीज किया है, इसको देखने पर ऐसा महसूप होता है की हमारा नजरिका क्या है, हम क्या देना चाहते हैं ? मैं भगर इसको यह कहूं कि यह जन-विरोधी ग्रीर गरीब-विरोधी हैरिफ नेकर आए हैं, तो कोई ग्रन्याय नहीं करूंगा। उसका कारण यह है कि आपने जहां चाजें तो दो रूपये है, वहां तो नहीं बढ़ाया, पर जहां का चार्ज 45 रुपये है, बहां 75 द्विये जरूर कर दिया है।

तो साहब जहां दो रूपके में कोई गरीब भादमी ट्रंक काल कर सकता है, वह तो साईकल पर या बस पर चढ़ कर चला जाता है, अगर किसी कामनमैन को जरूरत है उलीफ़ोन करने की, तो वह एक हजार किलोमीटर से ज्यादा दूरी पर जहां उसका कोई रिश्तेदार या कोई जान-पहचान वाला या किसी काम से कोई टैलीफ़ोन अगर करना हो, तो वहां वह करेगा। उसमें भापने 75 इपए कर दिया 45 रपए से । भतलब ७० रूपए बढ़ा दिया और जो दो रूपए दाला है उसको दो रुपए में ही रखा। तो दी रुपए वाले तो हमारे जैसे हैं या कोई ब्यापारी हैं जोकि **घर से हिलना नहीं चाहते हैं धौर टेली**-फ़ोन से बात कर लेते हैं। तो उस पर वो कोई असर नहीं पड़ा, मगर कामन मेन पर भसर पड़ी । दूसने आपने जो फ़र्क रखा है डोमेस्टिक या देशी काल्य का ग्रीर इंटरनेशनल काल्स का — उसमें देशी काल्स महंगी है चीर इटरनेणनल काल्स सस्ते हैं। श्रभी कुछ दिन पहले तक हम लोग कई जगह यह प्रयोग करते थे कि अवर कलकत्ता से बंबई नहीं भिल रहा है तो कनकता से टोकियों कोन करते हैं भीर टोकियो बाले को कहते हैं कि बंबई में फ़ोन कर हमारा मैंसज कम्बे कर दी। वह सस्ते में हो जाता है और जरुदी हो जाता है। अगर हम कलकत्ता से बंबई लगारहे है तो मिलता ही नहीं या पता चला कि

नंबर खराब है या फ़ोन डिसकनेक्ट हो जाता है। मान्यवर, मैं मंत्री महोदय से यह भी पूछना चाहता हूं जो नायकोबेब के ध्राया इनसेट के ध्राहमारा टेलिकस्यू-निकेशन निस्टम चल रहा है, उसमें देखा जाता है कि सदमें जींस के कारस बहुत जल्दी मेच्योर हो जाते हैं । एस०टी० हैं। घुमाने से मिल जाता है श्रीर कहीं जा ईस्टन जोन है या नार्धर्न जोन है वहां जल्दी मेञ्योर नहीं होता । इसका कारण क्या है ? इस पर गौर करने की अरूरत है। महोदय, मैं ग्रापके माध्यम से मंत्री महोदय से यह भी जानना चाहुना कि गांवों में टेलीफ़ोन धौर गांवों में संचारण की बात हम कर रहे हैं, किनु गांबों की बात तो छोड़िए, कुछेक बड़े शहरों की छोडकर अगर आप दिल्ली से पटना टेपेक्स मैसेज भिजवाना चाहें तो उसमें कम से कम एक घंटा लगेगा भौर भगर पटना से किसी डिस्ट्रिक्ट हैडक्वार्टर पर टैलेक्स सगा हुमा है और प्रगर वहां मैसेन फ्रेनना चाहें तो नहीं मिलेगा । कलकत्ता से अगर आप किसी डिस्टिक्ट हैडक्वाटर पर टैसेक्स मसेज भिजवाना चाहें तो नही मिलेगा।

Minister

इसलिए महोदय, मैं यह कहना चाहता हं कि इन टैरिक्स को बढ़ ने के पहले कम-से-कम इन सेवाओं को सुन्धाइ और सकिय करने की कोशिश कर तो शायद भापको उसमें प्रे मुस्क की भावादी की भदद मिल सकर्री है प्रभ्यथा इसका विरोध ही होगा और मैं भी इसका विरोध करता हुं।

SHRI PAWA KUMAR BANSAL (pnjab): Sir ther are tow oberove tions made in the statement which have impelled me to seek clarification.

He sayss that those who use the telephone most have to pay relatively hisgher traffis and having been covineed of this he has brought about the changes in the traffis for the calls this is contrary to the genral policy of ours that it is ni fact the elitist consumption which has to be taxed more take the case of the income Tax ther is a higher rate of tax on the higher salab take the

its full life.

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by Minster 366

i would like to know what has been done in this regard.

case of electricity tariffs. The rates axtr.Mgaec for those consumers ■whose «WMWmption is high. Here the honourable Minister wants in fact, he has brought forward an amendment to give effect to these changes in the tariffs—that the people' who use the telephone frequently must pay, not at the rates which were fixed earlier, but at the new which are higher. I can give an example. There is a retired Government official, say the DPI, a poor teacher who rose to that position. Does the Government want that he) should not have a telephone? Does the Government want to charge him at the same rate at which it charges the businessmen who otherwise also, in collusion with the officials of the telephone exchange, manage to pass ofli the calls to the other subscribers? Incidentally, I want to read out one sentence of his statement. I just cannot appreciate it. He says:

"The existing traiff structure also results in more -telephone being cornened..." — I emphasise the - word "cornered"—"..iby a person just to save on call charges."

What is the Government up to? If a person asks for a telephone connection. he is using the word •cornered!! Are

they treating him-like a criminal or a blackmarketeer? What is the purpose of providing telephone services? Because of the constraint of time I would not like to dwell further on it. But I jwould like to know from, the honourable Minister — I appreciate what has been done in Delhi to provide self-locking system -to the subscribers—what is the programme of expansion of this service to, other metropolitan and other cities. would also like to know—thi\*, is a personal question—what is the state of progress about the telephone exchange thafr has been in the mpeline for long'Jor Chandigarh? The people are suffering badly. The initial, twolevel, exchange there is completely out of order not because of the fault of the people managing it but because of oversaturutlon and it having lived

Finally on the question of propriety of raising tariffs through an order like this at this juncture. We had our Budget yesterday. There used to be a grouse on the part of our friends whey they were on this side, but now what the have done \*s that to obviate the inclusion of this increase in the tariffs in the Budget they have come forward with it just before the Budget. J would wish Government does not resort to this practice again.

SHRI SHIV PRATAP MISHRA (Uttar Pradesh); I congratulate the Minister as he has given 25 per cent concession in telephone rental for recognised institutions. He has also given concessions .to jnstitufions lik\* homes. for fn« aged and infirm aw well as handicapped, deaf, dumV mute etc.—those who are living in the recognised institutions. But what about those who could not manage to live in the recognised institutions? Can they not get these concessions? This is -what I wanted to know: from the honourable Minister.

DR.. YELAMANCHILI **SIVAJI** 

(Andhra Pradesh): Delhi i<sub>s</sub> . being connected to neighbouring places like Ghaziabad, Gurgaon, Faridabad and But in other places in rural other places. areas like.Vijayawada, Guntur i and Tenali, though they are under the same Urban Development Authority, trunk calls have to be booked, like from.-Vijayawada to Guntur, Guntur to Tenali, and so on. SQ, is there any . proposal under the consideration. of the Government io see that within the same urban development authority, these calls are treated as local calls? . Then the rise in the tariff for, international calls is only Rs. 5 whereas . the rise for inland calls is .from Re. 1 to Rs. 30 for each call. Then, for operator-managed STD call it. is said that operator-managed calls are costler to provide for the department and I therefore, we are bringing it on a par

#### [Dr. Yelamanchili Sivaji]

with those of sTD by enhancing the rates. This anomaly does not stand reason because in an egalitarian society it is desirable that ordinary people calling for a hospital or a fire station or a police station should get a concession in their calls. Is there any such proposal under consideration of Government?

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): The honourable Minister should reconsider the position in regard t free calls. Already the charges are very high. Even for shifting from one room to another room the previous charge was Rs. 50 and now it is Rs. 150 already. go they are making a good business out of it. Even though the previous installation is there for an old phone, if another phone comes, installation charges are billed again. This way everything is charged very high. In this background cutting of the number of free calls is indeed horrible. From 275 you have brought it down to 150 for two months. Another aspect I want to bring to the notice of the Minister is that MPs are given 30,000 calls per year. My first thinking was that it was too high. But now after one year — I am a moderate user of phone STD facilities and other facilities -now a bill for Rs. 3000 extra has come.

SOME HON. MEMBERS: Everybody is thinking like that

SHRI MOTURU HANUMANTHA RAO; Perhaps everybody is thinking that MPs have got enough number allowed free. Others are making use of it. Some other bills are included in our bills. This way it is going on. Rome fraud is taking place .obviously. I think it has to he seriously considered whether at least the MPs may be supplied meter-so that they will have their own method in order to detect it. These things are to be seriously considered. I give you one instance. I was not

here. I left my quarters and went away. On that day some phonogram charge was put in my bill. I referred it but no response was there. This way things are taking place. So I request the Minister to clarify these issues. Already the charge is high. I again appeal to the hon. Minister to re-consider this position of free calls. It has to be reconsidered whether this tariff can be charged. It has to be seriously considered.

SHRI DINESH GOSWAMI: Mr. Vice-Chairman, Sir, I thank all the Members who have participated in asking for clarifications of the statement. Now, most of the clarifications have gone beyond the statement—and naturally because Members are agitating over the functioning of telephone. Hon. Members will probably appreciate that I am handling somebody else's baby. (Interruptions) I think he will be the person to respond to all these queries that have been made when the proper occasion comes. But it does not mean that i am not trying to respond to these points as far as I am in a position to respond.

Now, there has been a very strong complaint regarding excess filling. In the past also.  $\dots$ 

SHRI PAWAN KUMAR BANSAL (Punjab): You also must have experienced it.

SHRI DINESH GOSWAMI: Yes. Everyone does it. We have tried to meet the situation to some extent. We find that according to our statis-ics the excess billing complaints are 1 per cent, and this goes on increasing because of STD and international dialing. We are trying to meet this situation by providing the details of the calls that are made. Even in Delhi where the Membershave complained, now a provision exists for detailed bills. Earlier most of my friend did not want these detailed hills. Now we have made it a point. We will give these detailed bills free of cost. These detailed

bills will be provided to the hon. Members free of cost, giving the numbers to which calls have been made. Obviously hon. Members will be able to find out whether a call has been properly billed or not. Now. this type of detailed bill exists in some places where the situation has improved. Because of financial constraints and other constraints and also constraints of materials, wa have not been able to extend it to all pacts of the country. But we are trying to extend these facilities as far as possible to different areas.

Statement

Bills are prepared on two-monthly basis. But if there is any complaint from any quarters, not only Members of Parliament but others, meter readings are analysed and the report and the result of the analysis is furnished to consumers.

All attempts have been made to improve the functioning of the telephone system. Digital Electronic Exchanges are also being installed in the rural areas. But I am aware, because I myself use telephones, there is a lot of scope for improvement in this directions. Obviously we are trying to do our best. Still there is lot of scope for improvement and we do hope that the situation will improve. 1 can only assure you that there will be constant endeavour on our part.

Coming to the question of increased tariff, I would like to point out that the telecom .rates are being revised after two years. This has become necessary to compensate, to a substantial extent, the increased cost of inputs. One of my learned friends asked me what will be the increased amount that will come to the Telephone Department. The increased earnings will be to the tune of 593 crores of rupees. Of course, 18 crores of rupees will be offset because of the concessions. Therefore, the anticipated additional earnings of revenue is exnected to be 575 crores of rupees. This will be primarily from the Trunk Calls (Rs. 263 crores'), international calls (Rs. crores)

and from rationalisation of free calls (about 285 crores of rupees).

My friend asked me what type of policy we are pursuing that we have now put one slab of Re. 1.10 above 1000 calls and thereby given some relief to persons who use the telephones most. This has been done because today there is a great demand for telephones. We have used the word 'cornering'. it may be an unhappy situation that a person, sometimes not in his own name, keeps 4 to 5 telephones with the result that he distributes the calls among the 4 or 5 telephones. Because of the existing rate which is Re. 1/up to 5000 calls and Re. 1.25 above 5000 calls, he can save money. I can give you one instance. For example, in Delhi a subscriber making 12000 calls will pay Rs. 13.460/-. But he can save Rs. 2620/- every month if he has about four telephones. Therefore, we have decided to rationalise it so that there may be two slabs and the tendency to have more telephone by a person who uses it more, the number being above 5000 calls, is not there and he is happy with only one telephone. Thereby others in the waiting list can get telephones and we can meet their demands.

Now there have been suggestions that these 150 free calls should be increased to 250' calls'. Obviously I am not in a position at the present moment to respond to this request because we have done it after careful deliberation. In other cases also we have made changes. Today a person who uses S.T.D. is to pay more than the one who uses the Trunk Call route. On a normal trunk route, we have to have orje-rators. It takes time. But one has to pay less. We have therefore, decided to rationalise it. thereby people will be in a position to use S.T.D. more. We have reduced the free calls from 7 to 5. The '7' slab is totally cumbersome and reducing it to '5' is not going to create any anomalous situations.

[Shri Dinesh Goswami]

The cost of inputs has risen substantially over the years. After *all*, the Telephone Department or the Telecom Department is also compelled to correspondingly raise its own revenue. Though we would have liked not to do it, we have no other option to do it because of the constraint of resources.

Some of the questions were raised regarding defective meters. Some questions were raised regarding Calcutta. One of the questions that was raised was regarding the rural areas. So far as Calcutta and other things are concerned, I would like to have notice. We have taken a number of steps so far as the rural areas are concerned. Now there is production of electronic exchanges of various sizes from 64 lines to 512 lines. These will be used largely in rural and semi-urban areas. Now it is true that today even in the rural areas, people have not got that habit of using telephones as much as one would have liked them to. But it is a question of just putting it across to the people. In the rural areas, people are increasingly using the television, and I believe that even in those rural areas where people did not have the habit of using telephones, they are beginning to use the telephones. If we can provide the infrastructural facilities, then people will use that, and in fact a greater and greater demand is coming from there, and we will try to earmark a percentage of our own resources not only for providing telephones to the rural areas but also for improving the services of the rural areas- On the points made by the hon. Members regarding the cervices, well, there is a lot of complaint on this, and I will not be hesitating for a moment to say that there is a lot of scope for improment in the services of telephones. And there will be a constant endeavour on our part. And whatever suggestions the hon. Members have given, while seeking clarifications these will be taken not of. and if

there are some points which I have not replied to, I will see that the hon. Members *iget* the written replies to these points, particularly the •first hon. Member from West Bengal who has raised certain queries and asked for a written reply on the points raised by him.

Thank you, Sir.

SHRI KAPIL VERMA; About Lucknow also.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Now we will take up further discussion on the Motion of Thanks on the President's Address—Dr. Ratnakar Pandey

SHRI DINESH GOSWAMI- How long will thweHouse be sitting?

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): We will try to complete this as early as possible.

MOTION (OF THANKS ON PRESI-DENT'S ADDRESS—Contd.

डा० रत्नाकर पाण्डेय: माननीय उप मभाध्यक्ष जी राष्ट्रपति जी के अभिभाषण पर मुझे बोलने का अवसर दिया है इसके लिए मैं आपके प्रति कृतज्ञता ब्यक्त करता हूं।

श्रीमन, यह नई सरकार ग्राने के बाद राष्ट्रपति जी का दूसरा ग्रिभिभाषण है ग्रीर दोनों ग्रिभिभाषणों को पढ़ने के बाद ऐसा लगा कि वर्तमान सरकार केवल बात करने में विश्वास करती है, काम करने में उसका कोई विश्वास बहुत प्रधिक नहीं है। क्योंकि सबसे बड़ी समस्या जो इस सरकार के साथ के वह यह है कि इस सरकार का जन्म ही एक दूसरे पर विश्वास ग्रीर धोखा देने के साथ हुग्रा है।

माननीय उपसभाष्यक्ष, जी हमारे देश के जनता दल के नेता माननीय चन्द्रशेखर